

*Sectorwise estimates of GDP at factor cost for the year 1994-95 at 1980-81 prices*

Sector	1994-95(Rs. Crores)
1. agriculture, forestry & fishing	71072
2. mining & quarrying	4944
3. manufacturing	50462
4. electricity, gas & water supply	6412
5. construction	10671
6. trade, hotels, transport and communication	45485
7. financing, insurance, real estate & business services	28260
8. community, social & personal services	28000
<b>Total GDP.</b>	<b>245306</b>

[Translation]

**Fake Currency**

2476. SHRI MRUTYUNJAYA NAYAK:

SHRI RAJENDRA KUMAR SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned 'Bharatiya Mudra Kee Saakh Ko Gehra Dhakka' appearing in "Blitz" dated January 14, 1995;

(b) if so, whether any enquiry has been conducted in this regard;

(c) if so, the details thereof; and

(d) the action taken/being taken against the guilty persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

**Draft Water Information Bill**

2477. SHRI SOBHANADREESWARA RAO VADDE:

SHRI SARAT PATTANAYAK:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have prepared Draft Water Information Bill;

(b) if so, the salient features thereof; and

(c) the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The draft Water Information Bill broadly deals with collection of Statistics, Publication of Statistics, Appointment of Statistics Authorities by the Central/State Governments and their power to call for information as also their right to access to records, information and restricted date. An important feature of the Bill is that it will allow the Central Government to have access to the relevant statistical information collected under the Act by a State Government and vice-versa. This will ensure easy availability and transparency in respect of data including hydrological data or data on operation and performance of developmental schemes. However, there is a provision for Central Government to categorise and regulate certain data as restricted in the National interest.

(c) The draft Water Information Bill has been discussed in the National Water Board and is included in the agenda for the next meeting of the National Water Resources Council.

[Translation]

**Drug Addiction**

2478. SHRI SATYA DEO SINGH:

SHRI BALRAJ PASSI:

Will the Minister of WELFARE be pleased to state:

(a) whether the people living in rural areas are now falling prey to heroin addiction;

(b) whether the Government have initiated any measures in this regard; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) According to the Rapid Assessment Report on the Drug Abuse Situation, heroin addiction is largely confined to urban and semi-urban areas. In the rural areas, there is abuse of traditional substances like opium and cannabis.

(b) and (c). Government through the help of voluntary organisations have set up Drug Awareness, Counselling and Assistance Centres and Deaddiction-cum-Rehabilitation Centres to provide counselling, treatment and rehabilitation services to drug addicts all over the country including the rural areas. In addition, a nationwide multi-media awareness campaign has been launched for Drug Demand Reduction and to educate people about Drug Abuse Prevention. In rural areas this campaign is being largely promoted through traditional media like folk theatre and other inter-personal means of communication.